

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 11

C.P. (IB)/922/(MB)/2022

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **02.12.2022**

NAME OF THE PARTIES: - **Catalyst Trusteeship Limited V/s Ecstasy Realty Private Limited**

Appearance (via video-conference):

For the Applicant : Counsel Mr. Ziyad Madon a/w Mr. Chakrapani Misra, Ms. Shobhana Narayan and Ms. Shreya Mohapatra i/b Khaitan & Co
For the Respondent : Mr. N.H. Seervai, Sr. Advocate a/w Mr. Gaurav Mehta, Advocate

Section 7 of the IBC, 2016

ORDER

Heard the submission of the Ld. Sr. Advocate for the Corporate Debtor partly. List this matter on Board on 15.12.2022, for hearing the further submissions of the Ld. Sr. Advocate for the Corporate Debtor. Registry is directed to retain the position of this matter High on Board on the adjourned date, as this is a part heard matter.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare